

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTICE

In continuation of earlier Notice No. 08 dated 11.03.2020, all the Advocate-clerks who are registered up to 31-03-2019, are hereby informed that the date of submission of applications for renewal of their registration for the next financial year i.e. 01-04-2020 to 31-03-2021 is being extended upto 30.05.2020.

Applicants desirous of being registered as Advocate Clerks may also submit their duly filled application forms upto 30.05.2020.

Applications for renewal and fresh application forms for registration may be submitted in Admin.B Section of this Court on or before 30-05-2020 till 5 p.m.

Dated: 18.05.2020

Sd/-
Registrar General

No. 2009 /UHC/IV/Admin.B/2006

Dated: 18 May, 2020.

Copy to:

1. President/Secretary, High Court Bar Association, Nainital.
2. Notice Boards of High Court and Bar Association.
3. Deputy Registrar, Listing Section for necessary action.
4. Guard File.
5. I/C N.I.C, High Court of Uttarakhand, Nainital with request to upload it on the Website of the Hon'ble High Court.

Deputy Registrar
Admin.B

